

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 131(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE COMPANY: Saleem Sofi & Anr Vs. M/s Soffis India Collection Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Nidhi Agrawal, Advocate Mr. Saleem Sofi Mr. Manzoor Ahmad Sofi		
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	For the Respondent (s):	Mr. Pradeep Aggarwal, Advocate Mr. Aniket Bhattacharya, Advocate Mr. Ajay Fatyal, Advocate		
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ORDER

Ld. Counsel for the Petitioner prays for an adjournment on the ground that talks of compromise are in progress. This, however, has been refuted by the Ld. Counsel for the Respondent on the grounds that talks though initiated, have failed.

Be listed for final arguments on 2nd November, 2017.


—sd—
(S. K. Mohapatra)
Member (T)

—sd—
(Ina Malhotra)
Member (J)